

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:2623  
ANSWERED ON:07.03.2003  
BENCH OF ORISSA HIGH COURT  
PARSURAM MAJHI

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether Government have a proposal to set up a separate bench of Orissa High Court at Nawarangpur;and
- (b) if so, the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF COMMERCE AND INDUSTRY (SHRI ARUN JAITLEY):

(a) and (b) No, Sir. No complete proposal has been received by the Central Government from the Government of Orissa, in consultation with the Chief Justice of the Orissa High Court, for establishing a bench of the High Court at Nawarangpur.